

## NOTICE

As directed, kindly take notice that the D.B.-I comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice S. Kumar will take up the following matters for hearing through virtual mode at 10.30 A.M. on Tuesday i.e. 27.07.2021.

### For Orders

- |   |   |  |   |
|---|---|--|---|
| 1. CWJC/353/2021<br>IA-1/2021 ()<br>IA-2/2021 ()<br>PIL- Others | 6 SHIVANI KAUSHIK<br>VS UNION OF INDIA              | SHIVANI KAUSHIK ( IN<br>PERSON)<br>MRIGANK MAULI | DR.K.N.SINGH (ASG)<br>BINDHYACHAL RAI<br>KANAK VERMA (CGC)<br>BINITA SINGH<br>ANJANI KUMAR (AAG4)<br>ALOK KUMAR RAHI (AC TO<br>AAG4)<br>SHIVENDRA KISHORE<br>ABHIMANYU SINGH<br>RABINDRA KR.PRIYADARSHI |
| With CWJC/9639/2021<br>IA- 1/2021                               | 3 GAURAV KUMAR<br>SINGH<br>VS THE UNION OF<br>INDIA | SUMEET KUMAR SINGH<br>NIKHIL SINGH               | DR. K.N. SINGH (ASG)<br>LALIT KISHORE (AG)<br>BINAY KUMAR PANDEY  |

**Patna High Court  
Dated the 26th July, 2021**

**By order of Hon'ble Court**

**Sd/-  
(A.K. Singh)  
Joint Registrar (List)**